CENTRAL ADMINISTRATIVE TRBUNAL, FRINCIFAL BENCH



CP No.215/96 in OA 1431/95

New Delhi, this 9th day of January, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(3)
Hon'ble Shri S.P. Hiswas, Member(A)

 Shri Ram Frasad s/o Shri Bansi T-850, Rly. Colony, Kishanganj Delhi

2. Run Singh
s/o Shri Jhandoo
Vill. & PO Harsana Kalam
Dt. Sonepet, Haryana

3. Ram Swarup s/o Shri Thakai Near Malarai Store Shakurbasti, New Delhi

.. Applicants

(By Advocate Shri Yogesh Sharma)

Versus

Shri V.K. Aggarwal General Manager Northern Railway, New Delhi

.. Respondent

(By Advocate Shri R.L. Dhawan)

ORDER (oral)

Hon'ble Dr. Jose P. Verghese

Shri R.i. Dhawan, learned counsel appearing for the respondents submits that it will take some more time to give full benefits to the petitioner, on the basis of the order passed by this Tribunal in the DA. He seeks four months' time.

This CP is disposed of and the notice discharged with the direction that the respondents may pay all the dues to the petitioner within four months with 12% interest till the date of payment.

(S.P.Hiswas) Member(A) (Dr. Jose P.Verghese)
Vice-Chairman(3)